

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM:

Company Petition No. 28/(MAH)/2014
Interlocutory Application No. : 100/2016

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2016

NAME OF THE PARTIES:

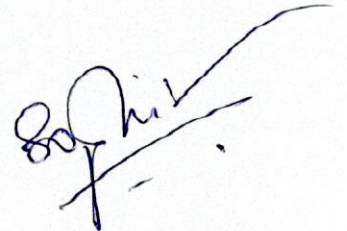
M/s. Tushar Clothing Pvt. Ltd. & Anr.
V/s.

Mr. Ramesh D. Shah & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act, 1956 &
241-242 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Deepika Bhargava	for Appl	
2.	Vividh Tandon	Amarendra Mangaladke for Applicant	

1. Rahul Sarda
a/w Sephus Pinto i/b
Prompt Legal



Order

CA No.100/2016 in CP No.28 /397-398/CLB/MB/MAH/2014

At request of Petitioner for taking instructions from the party, list this matter
for hearing on 13.12.2016.

sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-
V. NALLASENAPATHY
Member (Technical)